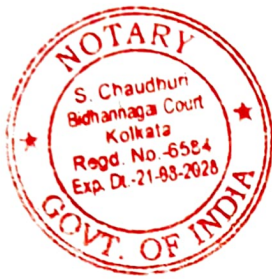




BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.215/2024/EZ



In The Matter of:

Ashit Das

... Applicant

Versus

The State of West Bengal &
Ors.

... Respondent(s)

COUNTER AFFIDAVIT OF THE FACT FINDING REPORT ON BEHALF OF
THE RESPONDENT NUMBER 02, THE DISTRICT MAGISTRATE &
COLLECTOR, PURBA MIDNAPORE

INDEX

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2.	Copies of the Plot Information is annexed here to and marked as	'R-1'	11-16
3.	Block Land & Land Reforms Officer -Ramnagar-I, (B. L. & L. R. O)	'R-2'	17-20
3.	Photocopy of the said notice is	'R-3'	21

12 8 JAN 2025



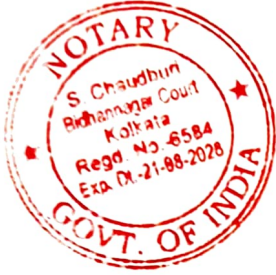
	annexed here to and marked as		
4.	Some locational Maps are annexed hereto and marked	'R-4'	22-37
5.	Photocopy of the report submitted by West Bengal Pollution Control Board is annexed herewith	'R-5'	38-41

Filed by
Sibojyoti Chakrabarti
SIBOJYOTI CHAKRABARTI 22/1/2025
Advocate
For The State of West Bengal
Email: subho.advocate@gmail.com
(M): 9007035534

28 JAN 2025



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.215/2024/EZ



In The Matter of:

Ashit Das

... Applicant

Versus

The State of West Bengal &
Ors.

... Respondent(s)

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

COUNTER AFFIDAVIT OF THE FACT FINDING REPORT ON BEHALF OF
THE RESPONDENT NUMBER 02, THE DISTRICT MAGISTRATE &
COLLECTOR, PURBA MIDNAPORE

I, Vaibhav Chaudhary, Son of Gyan Chand Chaudhary, aged about 36 years, by faith- Jain, by occupation - Government Service, presently posted as the Additional District Magistrate (LR) & District Land & Land Reforms Officer, (D. L. & L. R.O) Purba Medinipur having office at Ganapatnagar, P.O.- Uttar Sonamui, P.S.- Tamruk, District- Purba Medinipur, Pin- 721648, do hereby solemnly declare and say as follows:-

28 JAN 2025

1. That I am presently posted as the Additional District Magistrate and District Land & Land Reforms Officer, Purba Medinipur and I have made myself well acquainted with the facts and circumstances of the instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application and I am authorized and competent to affirm the instant counter affidavit before the Hon'ble Tribunal.



2. That this counter affidavit is being filed in compliance to the Solemn Order dated 28.11.2024 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench wherein inter alia the Hon'ble Tribunal constituted a Fact Finding Committee and that the Committee had been directed to visit the site and submit its report in which the District Magistrate, Purba Midnapore had been directed to file the report regarding the alleged illegal construction of hotel on the sea beach at Mouza- Tajpur, J.L. No.- 244, LR Plot no.- 446/455, 446,453, P.S.- Ramnagar, District- Purba Medinipur.

3. That it is pertinent to bring to the kind judicial knowledge of this Hon'ble Court the following factual aspects as stated below:

A. That the instant Original Application has been registered on the basis of a mass petition dated- 12.03.2024 by the instant application alleging that one Sri Sudip Ghosh, Son of Late Sagar Ghosh of 304/C/2, Bagmari Road, Kankurgachi, Kolkata-

28 JAN 2025

700054 has been constructing a hotel on the sea beach violating the statues with regard to environment.

B. That this Hon'ble Court has been pleased to pass an order dated- 28.11.2024 to constitute a fact finding team comprising of the member stated here under:-



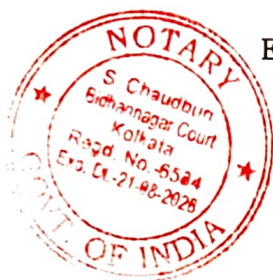
- i) The District Magistrate, Purba Medinipur or his representative not below the rank of Additional District Magistrate
- ii) Senior Scientist, West Bengal Pollution Control Board
- iii) Chief Environment Officer, West Bengal State Coastal Zone Management Authority or any senior officer nominated by him.

C. That it has been directed by this Hon'ble Court that the committee would visit the site and submit its fact finding report on Affidavit within four weeks with regard to the allegations labeled in the Original Application and if any environmental violation are found, the committee has suggest remedial action and steps to be taken against the violators.

D. That in compliance with the direction of this Hon'ble Tribunal, the joint enquiry has been done on 20.01 2025 by the representative of the District Magistrate & District Collector, Purba Medinipur and Mr. Sisir Mondal, Environment Engineer in

28 JAN 2025

charge of Haldia Regional Officer of the West Bengal Pollution Control Board and Block Land & Land Reforms Officer, Ramnagar-I and his concerned Officers. No representative on behalf of the West Bengal State Coastal Zone Management Authority was present though he was duly informed vide memo no 21/NGT/215/2024/EZ dated 14.01.2025.



E. That since the Committee Report has not been signed by the representative of the West Bengal State Coastal Zone Management Authority being a member of the Committee this deponent craves leave to file the Committee Report by the next date of hearing.

F. That it is pertinent to mention here that, the recorded position of the land in question, in plot no: 446/555, the name of Sudip Ghosh, Son of Late Sagar Chandra Ghosh is recorded in Khatian No.- 1876 and the classification of the land is 'Bandh'. In plot no.- 446, the name of Sudip Ghosh, son of Late Sagar Chandra Ghosh is recorded in Khatian no: 1193 and the classification of the plot is 'Balu'. In respect of plot no: 453, the plot in question is a part vested plot wherein 8.80 acres of land is recorded in favour of Government of West Bengal and rest are the raiyats. The name of Sandip Ghosh was not recorded in the said plot.

28 JAN 2025

Copies of the Plot Information is annexed here to and marked as **'Annexure-R-1'**.

That it reveals from the enquiry as well as from the report of the Block Land & Land Reforms Officer –Ramnagar-I, (B. L. & L. R. O) that the nature and character of the land in question has been changed by Mr. Sudip Ghosh, son of Late Sagar Chandra Ghosh, violating the provision of Section 4C of the West Bengal Land Reforms Act, 1955 (herein after referred to as WBLR Act).



Photocopy of the Enquiry Report of the Block Land & Land Reforms Officer –Ramnagar-I, (B. L. & L. R. O) is annexed herewith and marked with the letter **'R-2'**.

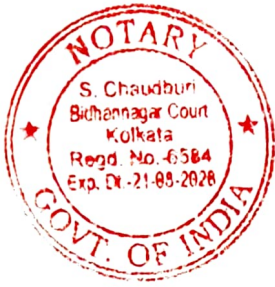
That it is submitted that, a notice dated 11.11.2024 had already been issued against Sudip Ghosh, son of Late Sagar Chandra Ghosh, u/s 4C(5) of the WBLR Act, 1955.

Photocopy of the said notice is annexed here to and marked as **'Annexure-R-3'**.

12 8 JAN 2025

G. That, it is submitted that, the location of the said hotel/resort is mentioned below:

The hotel/resort is located on the sea beach and only 30 metre from the common Tide Line in south-west Latitude 21.647216 degree, and in north-east Latitude 21.6488498 degree, Longitude 87.629167 degree and in north-west Latitude 21.647936 degree, Longitude 87.62936 degree.



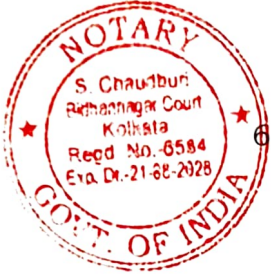
Some locational Maps are annexed hereto and marked as **'Annexure-R-4'**.

- 4 That on behalf of the West Bengal Pollution Control Board, separate report has been submitted. It appears from the report that the said hotel/resort is an orange category hotel comprising of 31 numbers of rooms, two kitchens in two separate building, a swimming pool and restaurant with capacity of 40 persons. Solid waste is being disposed through panchayet vat. At the time of inspection, the representative of hotel could not produce the document related to CTO or sanction plan of the buildings. As per report of the West Bengal Control Board CRZ notification for violation is not clear.

Photocopy of the report submitted by West Bengal Pollution Control Board is annexed herewith and marked as **'Annexure-R-5'**.

28 JAN 2025

5. That the deponent craves leave of this Hon'ble Tribunal to file supplementary affidavit bringing on record the Report of the Fact Finding Committee for the smooth adjudication of the instant Original Application.



6. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakrabarti
Advocate 28/01/2025 -
State of West Bengal

Vaibhav Chaudhary
28/1/25
Deponent

Additional District Magistrate &
District Land & Land Reforms Officer
Purba Medinipur

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No. - 6584/08
Bidhanagar Court
Dist. - North 24 Pgs.

28 JAN 2025



BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

VERIFICATION:

I, the deponent herein do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as per records available in the office and I believe that nothing material has been concealed there from.

Verified at Kolkata on the ^{28th} Day of January, 2025.

Identified by me

Sibajyoti Chakraborty
Advocate
28/01/2025

State of West Bengal

Vaibhav Chaudhary
28/1/25
Deponent

Additional District Magistrate &
District Land & Land Reforms Officer
Purba Medinipur

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

28 JAN 2025

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



[১১২৯২৪৪]

জনা- পূর্ব মেদিনীপুর
মৌজা- তাজপুর
দাগ নং- ৪৪৬/৪৫৫
সাবেক দাগ নং-

ব্লক- রামনগড়-১
জে.এল.নং- ২৪৪
শ্রেণী- বাঁধ

থানা- রামনগর
জমির পরিমাণ(এ)- ১.৩২০

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১২২/২	বাঁধ	০.৩০৮২	০.৪০২০	দেবানীষ মাইতি পিতা-দীনবন্ধু সাং-তাজপুর	
১২২/৩	বাঁধ	০.৩০৮২	০.৪১২০	দেবোজ্যোতি মাইতি পিতা-দীনবন্ধু সাং-তাজপুর	
১৭০৪	বাঁধ	০.০৬৮২	০.০৯০০	অমরেশ প্রামানিক পিতা-গনেশ সাং-কুমারপুর	
১৭০৫	বাঁধ	০.০৬৮২	০.০৯০০	উরবীরানী দাস মাইতি স্বামী-মনিশঙ্কর সাং-কুমারপুর	
১৭৪৩	বাঁধ	০.০২৭৬	০.০৩৬০	সুবলচন্দ্র গিরি পিতা-হীরানাল সাং-করঞ্জি	
১৮৭৬	বাঁধ	০.২১৯৬	০.২৯০০	সুদীপ ঘোষ পিতা-সাগর চন্দ্র সাং-কাঁকুড়গাছি কোলকাতা-৫৪	
		১.০০০০	১.৩২		

TRANSLATED COPY

Government Of West Bengal Land & Land Reforms Office Description					
District- Purba Medinipore Mouja- Tajpur Dag No- 446/455 Dag No-		Block- Ramnagar-1 J.L. No. 244 Classification- Dam		P.S- Ramnagar Land (Acer)- 1.320	
Khatian No-	Classification	Portion	Portion (acer)	Description of Lessee	Remarks
122/2	Dam	0.3082	0.4020	Debasish Maity Son of Dinabandhu Add- Tajpur	
122/3	Dam	0.3082	0.4120	Debojyoti Maity Son of Dinabandhu Add- Tajpur	
1704	Dam	0.0682	0.0900	Amaresh Pramanik Son of Ganesh Add- Kumarpur	
1705	Dam	0.0682	0.0900	Urabirani Das Maity Wife of Manishankar Add- Kumarpur	
1743	Dam	0.0276	0.0360	Subalchandra Giri Son of Hiralal Add- Karanji	
1876	Dam	0.2196	0.2900	Sudip Giri Son of Sagar Chandra Add- Kankurgachi Kolkata- 54	
		1.0000	1.32		
For Office Use Only		Page 1 of 1		22/01/2025 06.53 PM	



সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ

-দাগের তথ্য-

[১১২৯২৪৪]

জানা- পূর্ব মেদিনীপুর

ব্লক- রামনগড়-১

মৌজা- তাজপুর

জে.এল.নং- ২৪৪

খানা- রামনগর

দাগ নং- ৪৪৬

শ্রেণী- বালু

জমির পরিমাণ(এ)- ২.৪০০

সাবেক দাগ নং-

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৪২৬	বালু	০.২৪৯৯	০.৬০০০	সনত কুমার নাথ পিতা-কৃষ্ণ চন্দ্র সাং-কাঁজিয়ালপাড়া পো+খানা-রাজারহাট উঃ২৪ পরগনা, কল-১৩৫	
৪৪৭	বালু	০.০২০৯	০.০৫০০	সুকুমার গিরি পিতা-বরেন্দ্র সাং-নিজ	
৫০১	বালু	০.১৯২০	০.৪৬০০	কাবেরী রায় পিতা-সন্দীপ সাং-১৪/৪ নবীন ব্যালার্জী লেন হাওড়া	
৮৪৮	বালু	০.১৫০০	০.৩৬০০	সুম্মা দাস স্বামী-সত্যপ্রিয় সাং-দহলাউদা	
১১৭৫	বালু	০.০৪১৭	০.১০০০	স্বদেশ বেরা পিতা-দুলাল সাং-নাইকুড়ি	
১১৯৩	বালু	০.২০৩৮	০.৪৯০০	সুদীপ ঘোষ পিতা-সাগর চন্দ্র সাং-৩০৪/সি/২ বাগমারী রোড	
১২৯৪	বালু	০.০৩৭৫	০.০৯০০	সমর ঘোষ পিতা-সুশীল কুমার সাং-সুধীর সেন বরাট লেন	

১০ dec converted to Hotel vide case no.
১০৪/২০১১

12A

TRANSLATED COPY

Government Of West Bengal Land & Land Reforms Office Description					
District- Purba Medinipore Mouja- Tajpur Dag No- 446 Dag No-		Block- Ramnagar-1 J.L. No. 244 Classification- Sand		P.S- Ramnagar Land (Acer)- 2.400	
Khatian No-	Classification	Portion	Portion (acer)	Description of Lessee	Remarks
426	Sand	0.2499	0.6000	Sanat Kumar Nath Son of Krishna Chandra Add- Kanjalpara PO & PS- Rajarhat, North 24 Parganas, Kol- 135	
447	Sand	0.0209	0.0500	Sukumar Giri Son of Barendra Add- Own Land	
501	Sand	0.1920	0.4600	Karabi Roy Daughter of Sandip Add- 14/4 Nabin Banerjee Lane Howrah (10 decimal converted to Hotel vide case no 104/2021)	
848	Sand	0.1500	0.3600	Sushma Das Wife of Satyapriya Add- Dahalanda	
1175	Sand	0.0417	0.1000	Swadesh Bera Son of Dulal Add- Naikuri	
1193	Sand	0.2038	0.4900	Sudip Ghosh Son of Sagar Chandra Add- 304/C/2 Bagmari Road	
1298	Sand	0.0375	0.0900	Samar Ghosh Son of Sushil Kumar Add- Sudhir Sen Barat lane	
For Office Use Only		Page 1 of 2		22/01/2025 06.52 PM	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-

13



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জেলা- পূর্ব মেদিনীপুর
মৌজা- তাজপুর
দাগ নং- ৪৪৬
সাবেক দাগ নং-

ব্লক- রামনগড়-১
জে.এল.নং- ২৪৪
শ্রেণী- বালু

থানা- রামনগর
জমির পরিমাণ(এ)- ২.৪০০

[১১২৯২৪৪]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
১৬৯১	বালু	০.১০৪২	০.২৫০০	শান্তিগোপাল গিরি পিতা-সুবল চন্দ্র সাং-করঞ্জি	
		১.০০০০	২.৪		

13A

TRANSLATED COPY

Government Of West Bengal Land & Land Reforms Office Description					
District- Purba Medinipore Mouja- Tajpur Dag No- 446 Dag No-		Block- Ramnagar-1 J.L. No. 244 Classification- Sand		P.S- Ramnagar Land (Acer)- 2.400	
Khatian No-	Classification	Portion	Portion (acer)	Description of Lessee	Remarks
1691	Sand	0.1042	0.2500	Shanti Gopal Giri Son of Subal Chandra Add- Karanji	
		1.0000	2.4		
For Office Use Only		Page 2 of 2		22/01/2025 06.52 PM	



পূর্ব মেদিনীপুর
ব্লক- রামনগড়-১ [১১২৯২৪৪]
জে.এল.নং- ২৪৪
খানা- রামনগর
দাগ নং- ৪৫৩
শ্রেণী- বাঁধ
জমির পরিমাণ(এ)- ১৪.৩০০
সাবেক দাগ নং-

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১	বাঁধ	০.৬৭৫৯	৮.৮১০০	পশ্চিমবঙ্গ সরকার পক্ষে কালেক্টর সাং-নিজ	
৩৩৪	বাঁধ	০.০২২২	০.৩২০০	দীনবন্ধু মাইতি পিতা-অনন্ত সাং-নিজ	
৩৬৫	বাঁধ	০.০২২৩	০.৩২০০	সঞ্জু দে পিতা-অমূল্য সাং-নিজ	
৩৬৬	বাঁধ	০.০২২৩	০.৩২০০	সুসমিতা দে পিতা-অমূল্য সাং-নিজ	
৩৬৭	বাঁধ	০.০২১৬	০.৩১০০	মৌমিতা দে পিতা-অমূল্য সাং-নিজ	
৮০৭	বাঁধ	০.০৫৪২	০.৭৮০০	সুভাষ চন্দ্র জানা পিতা-সুরেশ জানা সাং-জলধা	
৮০৯	বাঁধ	০.০৭১৭	১.০৩০০	বাসন্তী পাল স্বামী-প্রফুল্ল সাং-জলধা	

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TRANSLATED COPY

Government Of West Bengal Land & Land Reforms Office Description					
District- Purba Medinipore Mouja- Tajpur Dag No- 453 Dag No-		Block- Ramnagar-1 J.L. No. 244 Classification- Dam		P.S- Ramnagar Land (Acer)- 14.300	
Khatian No-	Classification	Portion	Portion (acer)	Description of Lessee	Remarks
1	Dam	0.6759	8.8100	Government of West Bengal Owner Collector	
334	Dam	0.0222	0.3200	Dinabandhu Maity Son of Ananta Add- Own Land	
365	Dam	0.0223	0.3200	Sanju Dey Son of Amulaya Add- Own Land	
366	Dam	0.0223	0.3200	Sushmita Dey Daughter of Amulaya Add- Own land	
367	Dam	0.0216	0.3100	Moumita Dey Daughter of Amulaya Add- Own Land	
807	Dam	0.0542	0.7800	Subhas Chandra Jana Son of Suresh Jana Add- Jaldha	
809	Dam	0.0717	1.0300	Basanti Paul Son of Prafulla Add- Jaldha	
For Office Use Only		Page 1 of 3		22/01/2025 06.52 PM	



-দাগের তথ্য-

জেলা- পূর্ব মেদিনীপুর	ব্লক- রামনগড়-১	[১১২৯২৪৪]
শেখা- তাজপুর	জে.এল.নং- ২৪৪	খানা- রামনগর
দাগ নং- ৪৫৩	শ্রেণী- বাঁধ	জমির পরিমাণ(এ)- ১৪.৩০০
সাবেক দাগ নং-		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়তের/লেসীর বিবরণ	মন্তব্য
৮১০	বাঁধ	০.০৬০৫	০.৮৫০০	শ্রীমতী মাল স্বামী-যামিনী কান্ত সাং-ভেড়ীচাউলি	
৯২৪	বাঁধ	০.০১৮১	০.২৬০০	স্বপন জানা পিতা-অবন্তী সাং-নরকুলি	
৯২৫	বাঁধ	০.০১৮৪	০.২৬০০	তপন জানা পিতা-অবন্তী সাং-নরকুলি	
৯২৬	বাঁধ	০.০১৫১	০.২২০০	রীনা দিগা স্বামী-সুনীল সাং-আহমত পুর	
১০০৪	বাঁধ	০.০১০৫	০.১৫০০	মুনমুন সামন্ত স্বামী-অসিত সাং-কাঁকুরগাছী,কল ৫৪	
১০৬৮	বাঁধ	০.০০৫৮	০.০৯০০	সমীরন বসু পিতা-সন্তোষ সাং-বঙ্কিমপল্লী,মধ্যমগ্রাম	
১০৭৫	বাঁধ	০.০০২৪	০.০৩২০	সুমিত সরকার পিতা-সুনীল কুমার সাং-শিবপুর ২ লেন, ত্রিবেনী	

15A

TRANSLATED COPY

Government Of West Bengal Land & Land Reforms Office Description					
District- Purba Medinipore Mouja- Tajpur Dag No- 453 Dag No-		Block- Ramnagar-1 J.L. No. 244 Classification- Dam		P.S- Ramnagar Land (Acer)- 14.300	
Khatian No-	Classification	Portion	Portion (acer)	Description of Lessee	Remarks
810	Dam	0.605	0.8500	Smt Mal Wife of Jamini Kanta Add- Bherichowli	
924	Dam	0.0181	0.2600	Swapan Jana Son of Abanti Add- Narkuli	
925	Dam	0.0184	0.2600	Tapan Jana Son of Abanti Add- Narkuli	
926	Dam	0.0151	0.2200	Rina Dinda Wife of Sunil Add- Ahamatpur	
1004	Dam	0.0105	0.1500	Mun Mun Samanta Wife of Asit Add- Kankurgachi Kol 54	
1068	Dam	0.0058	0.0900	Samiran Basu Son of Ssantosh Add- Bankimpally Mamdhyamgram	
1075	Dam	0.0024	1.0320	Sumit Sarkar Son of Sunil Kumar Add- Shibpur 2 Lane Tribani	
For Office Use Only		Page 2 of 3		22/01/2025 06.52 PM	

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের তথ্য-



জেলা- পূর্ব মেদিনীপুর
মৌজা- তাজপুর
দাগ নং- ৪৫৩
সাবেক দাগ নং-

ব্লক- রামনগড়-১
জে.এল.নং- ২৪৪
শ্রেণী- বাঁধ

থানা- রামনগর
জমির পরিমাণ(এ)- ১৪.৩০০

[১১২৯২৪৪]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
১১০২	বাঁধ	০.০০৩৬	০.০৫০০	সিদ্ধেশ্বর খালুয়া পিতা-অনন্ত সাং-জলধা	
১১১০	বাঁধ	০.০০৩৬	০.০৫০০	জ্যোত্স্না খালুয়া স্বামী-সিদ্ধেশ্বর সাং-জলধা	
১৬৮২	বাঁধ	০.০১১৬	০.১৬৫০	জয়ন্ত কুমার পাল পিতা-জ্যোতিষ চন্দ্র সাং-দেশবন্ধু নগর রোড, শিশু উদ্যান পালপাড়া	
১৬৮৩	বাঁধ	০.০১৯৮	০.২৮৩০	সুশান্ত কুমার পাল পিতা-জ্যোতিষ চন্দ্র সাং-দেশবন্ধু নগর রোড, শিশু উদ্যান পালপাড়া	
		১.০৫৯৬	১৪.৩		

TRANSLATED COPY

Government Of West Bengal Land & Land Reforms Office Description					
District- Purba Medinipore Mouja- Tajpur Dag No- 453 Dag No-		Block- Ramnagar-1 J.L. No. 244 Classification- Dam		P.S- Ramnagar Land (Acer)- 14.300	
Khatian No-	Classification	Portion	Portion (acer)	Description of Lessee	Remarks
1102	Dam	0.0036	0.0500	Sidheswar Khalua Son of Ananta Add- Jaldha	
1110	Dam	0.0036	0.0500	Jatwsna Khalua Wife of Sidheswar Add- Jaldha	
1682	Dam	0.0116	0.1650	Jayanta Kumar Paul Son of Jotish Chandra Add- Deshbandhu Road Sishu Uddan	
1683	Dam	0.0189	0.2830	Sushanta Kumar Paul Son of Jyotish Chandra Add- Deshbandhu Nagar Road Sishu Uddan Pal Para	
		1.0596	14.3		
For Office Use Only		Page 3 of 3		22/01/2025 06.52 PM	



17

Annexure-R2

Government of West Bengal
Office of the Block Land Reforms Officer
Ramnagar-I, Purba Medinipur

Email ID:- blrroramnagarone@gmail.com

Memo No. 65/Ram-I/24

Date: 22/01/2025.

To,
The Additional District Magistrate (LR)
&
District Land & Land Reforms Officer,
Purba Medinipur.



Sub.-: Submission of Investigation Report

- Ref.-: 1) His office Memo No. 21/NGT/215/2024/EZ dated 14.01.2025; &
2) Order dated 28.11.2024 as passed by Hon'ble National Green Tribunal (Eastern Zone Bench, Kolkata) in O.A. No.215/2024/EZ

Sir,

With reference to the subject matter captioned above, it is to inform that as per your kind direction and in compliance of the order passed by Hon'ble National Green Tribunal, an onsite field enquiry has been caused on 20.01.2025 at about 01:00 PM by the undersigned with the presence of one Revenue Officer & the concerned Revenue Inspector, and also with the presence of the Assistant Engineer Sri Sisir Kumar Mandal being the representative of Haldia Regional Office of the W.B. Pollution Control Board and representative of West Bengal State Pollution Control Board; though no representative remained present on behalf of West Bengal State Coastal Zone Management Authority on the suit land comprising of LR Plot No. 446, 453, & 446/455 of the Mouza- Tajpur, JL No. 244.

(Copy of Notice enclosed & Marked as Annexure- R-1.)

It is revealed from the enquiry that the nature and character of the subject land has been changed by one Mr. Sudip Ghosh, S/O Lt. Sagar Ghosh, Address- 304 C/2, Bagmari Road, Kolkata-700054, violating the provision of Section 4C of the WBLR Act, 1955 by making a concrete construction of a hotel/resort named **Relax Resort**.

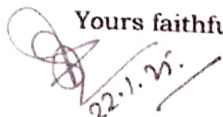
It is also submitted that the said hotel/resort is located on the sea beach distant of almost 30 meter from High Tide Line in south-west Latitude 21.647216 degree, Longitude 87.62921 degree, and in south-east Latitude 21.647284 degree, Longitude 87.629743 degree, and in north-east Latitude 21.648498 degree, Longitude 87.629167 degree, and in north-west Latitude 21.647936 degree, Longitude 87.62936 degree. It is revealed that the subject plots being No. 446 & 453 have been recorded in favour of Sri Sudip Ghosh, S/o Sagar Ghosh vide LR Khatian Number 1876. **(Copy of Plot Information enclosed & Marked as Annexure R-2).**

It is further submitted that a notice had already been issued against Sudip Ghosh, S/O Lt. Sagar Ghosh U/S 4C(5) of the WBLR Act, 1955. The same has also been forwarded to the B.D.O. Ramnagar-I Dev. Block, and the Officer-in-Charge, Mandermoni Coastal Police Station. **(Copy enclosed & Marked as Annexure- R-3).** Also an Action taken report has also been submitted to your good self. **(Copy enclosed & Marked as Annexure- R-4).**

This is submitted for favour of your kind perusal.

Yours faithfully,

Encl.-: As stated above.


22.1.25.
Block Land & Land Reforms Officer,
Ramnagar-I Block Land & Land
Reforms Officer,
Ramnagar-I,
Purba Medinipur

18

Government of West Bengal
Office of the District Land & Land Reforms officer
Purba Medinipur

Vill.- Ganapatnagar :: P.O.- Uttar Sonamui :: P.S.- Tamruk :: Dist.- Purba Medinipur :: PIN- 721648

Memo. No.: 21 / NGT/215/2024/EZ :: Dated: 14 / 01 / 2025

To

1. The Chief Environment Officer,
West Bengal State Coastal Zone Management Authority,
IESWM, DD-24, Sector-I, Salt Lake, Kolkata- 700064
2. Sri Sisir Kr. Mondal, Environment Engineer,
In charge of Haldia Regional Office of the W.B. Pollution Control Board and
representative of
West Bengal State Pollution Control Board.

Sub: to carry out inspection on different sites as mentioned by the
applicant in OA No.- 215/2024/EZ

Ref: Order dated- 28.11.2024 as passed by the Hon'ble National Green
Tribunal(Eastern Zone Bench,Kolkata) in OA No.- 215/2024/EZ

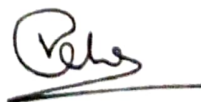
Sir,

You are hereby informed that in order to comply with the order dated 28.11.2024 as specified under reference, an onsite investigation will be held on 20th January, 2025 at 11 am onwards over the plots as mentioned in the instant Original Application. (Mouza- Tajpur, J.L. No.- 244, Bata-446, Dag No. 446, 455 & 453).

Therefore, he is requested to turn up physically or through his nominated representative on that very day.

The solemn Order dated- 28.11.2024 in connection with OA No.- 215/2024/EZ is enclosed herewith for ready reference.

Encl: As stated



Additional District Magistrate(LR) &
District Land & Land Reforms Officer,
Purba Medinipur



21 19

Government of West Bengal
Office of the Block Land Reforms Officer
Ramnagar-I, Purba Medinipur
Email ID:- bllroramnagarone@gmail.com

Memo No. 521/Ram-I/24

Date:- 11/11/2024.

Notice U/S 4C(5) of the W.B.L.R. Act, 1955

To,
Mr. Sudip Ghosh,
S/O Lt. Sagar Ghosh,
304 C/2, Bagmari Road,
Kolkata-700054.

It is revealed from the enquiry report caused by the officials of the undersigned that the nature-character of the below mentioned land has been changed caused by you violating the provision of Section 4C of the W.B.L.R. Act, 1955 by making a concrete construction probably of a hotel or resort.

You are immediately directed to stop any further construction work.

In this regard, you are hereby directed to appear before the undersigned and show cause within seven (07) days from receiving this notice; why legal notice under Section 4D of the said Act will not be taken against you for violation of the provisions of Section 4C of the W.B.L.R. Act, 1955, failing which action will be taken as per law.

-: Schedule of Land :-

Name of the Mouza	J.L. No.	LR Plot No.
Tajpur	244	446, 453, & 446/455

11.11.24

Block Land & Land Reforms Officer,
Ramnagar-I,
Purba Medinipur.

Memo No. 521/1(3)/Ram-I/24

Date:- 11/11/2024

Copy forwarded to :-

1. The Additional District Magistrate (LR) & District Land & Land Reforms Officer, Purba Medinipur, for kind perusal.
2. The Block Development Officer, Ramnagar-I Dev. Block, for kind perusal.
3. The Officer-in-Charge, Mandermoni Coastal Police Station, for taking necessary action.

Received
Mandermoni Police Station

RECEIVED
13/11/24
Mandermoni Coastal Police Station



11.11.24
Block Land & Land Reforms Officer,
Ramnagar-I, Purba Medinipur.



Government of West Bengal
Office of the Block Land Reforms Officer
Ramnagar-I, Purba Medinipur
Email ID:- blrroramnagarone@gmail.com.

Memo No. 536/Ram-1/24

Date:- 12/11/2024.

To,
The Additional District Magistrate (LR)
&
District Land & Land Reforms Officer,
Purba Medinipur.

Sub.-: Action Taken Report

Ref.-: His office Memo No. 5796/DL & LRO/PM/24 dated 11.09.2024.

Sir,

With reference to the subject matter captioned above, it is to inform that as per your kind direction, a field enquiry has been caused by one Revenue Officer & concerned Revenue Inspector on the below mentioned land schedule. It is revealed from the enquiry report caused by the officials of the undersigned that the nature-character of the below mentioned land has been changed caused by one Mr. Sudip Ghosh, S/O Lt. Sagar Ghosh, Address- 304 C/2, Bagmari Road, Kolkata-700054, violating the provision of Section 4C of the W.B.L.R. Act, 1955 by making a concrete construction probably of a hotel or resort.

It is further submitted that he is immediately directed to stop any further construction work. Also he is directed to appear before the undersigned and show cause within seven (07) days from receiving the said notice already issued against him U/S 4C(5) of the W.B.L.R. Act, 1955; why legal notice under Section 4D of the said Act will not be taken against him for violation of the provisions of Section 4C of the W.B.L.R. Act, 1955, failing which action will be taken against him as per law (Copy enclosed).

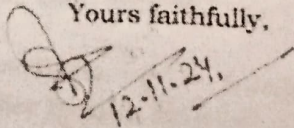
-: Schedule of Land :-

Name of the Mouza	J.L. No.	LR Plot No.
Tajpur	244	446, 453, & 446/455

This is submitted for favour of your kind perusal.

Encl.-: As stated above.

Yours faithfully,


 12-11-24
 Block Land & Land Reforms Officer,
 Ramnagar-I,

Block Land & Land

Reforms Officer
Ramnagar-I,
Purba Medinipur

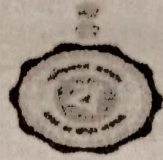
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GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND REFORMS OFFICER
RAMNAGAR-I, PURBA MEDINIPUR

Government of West Bengal
Office of the Block Land Reforms Officer
Ramnagar-I, Purba Medinipur
Email ID:- blrroramnagarone@gmail.com

Memo No. 521/Ram-I/24

Date:- 11/11/2024.

Notice U/S 4C(5) of the W.B.L.R. Act, 1955

To,
Mr. Sudip Ghosh,
S/O Lt. Sagar Ghosh,
304 C/2, Bagmari Road,
Kolkata-700054.

It is revealed from the enquiry report caused by the officials of the undersigned that the nature-character of the below mentioned land has been changed caused by you violating the provision of Section 4C of the W.B.L.R. Act, 1955 by making a concrete construction probably of a hotel or resort.

You are immediately directed to stop any further construction work.

In this regard, you are hereby directed to appear before the undersigned and show cause within seven (07) days from receiving this notice; why legal notice under Section 4D of the said Act will not be taken against you for violation of the provisions of Section 4C of the W.B.L.R. Act, 1955, failing which action will be taken as per law.

:- Schedule of Land :-

Name of the Mouza	J.L. No.	LR Plot No.
Tajpur	244	446, 453, & 446/455

[Signature]
11.11.24.

Block Land & Land Reforms Officer,
Ramnagar-I,
Purba Medinipur.

Memo No. 521/1(3)/Ram-I/24

Date:- 11/11/2024

Copy forwarded to :-

1. The Additional District Magistrate (LR) & District Land & Land Reforms Officer, Purba Medinipur, for kind perusal.
2. The Block Development Officer, Ramnagar-I Dev. Block, for kind perusal.
3. The Officer-in-Charge, Mandermoni Coastal Police Station, for taking necessary action.

13/11/24

RECEIVED

Case Not Verified



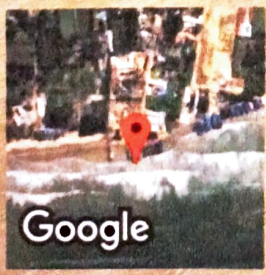
[Signature]
11.11.24.

Block Land & Land Reforms Officer,
Ramnagar-I.

Received
13.11.24




GPS Map Camera




Contai, West Bengal, India
Jjwh+rvq, Contai, West Bengal 721423, India
Lat 21.647284° Long 87.629743°
20/01/25 01:55 PM GMT +05:30



 GPS Map Camera

Tajpur, West Bengal, India
Jjwh+rq8, Tajpur Beach Rd, Tajpur, West Bengal 721423, India
Lat 21.64723° Long 87.62923°
20/01/25 01:51 PM GMT +05:30

 Google



 GPS Map Camera



Tajpur, West Bengal, India
Jjwh+rq8, Tajpur Beach Rd, Tajpur, West Bengal 721423, India
Lat 21.647257° Long 87.629371°
20/01/25 01:52 PM GMT +05:30



GPS Map Camera



Google

Contai, West Bengal, India
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20/01/25 01:55 PM GMT +05:30



 GPS Map Camera



Tajpur, West Bengal, India
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 GPS Map Camera

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Google



 GPS Map Camera



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GPS Map Camera



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Lat 21.647226° Long 87.629242°
20/01/25 01:51 PM GMT +05:30



 GPS Map Camera

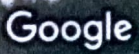


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Jjwh+rq8, Tajpur Beach Rd, Tajpur, West Bengal 721423, India
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20/01/25 01:52 PM GMT +05:30



 GPS Map Camera

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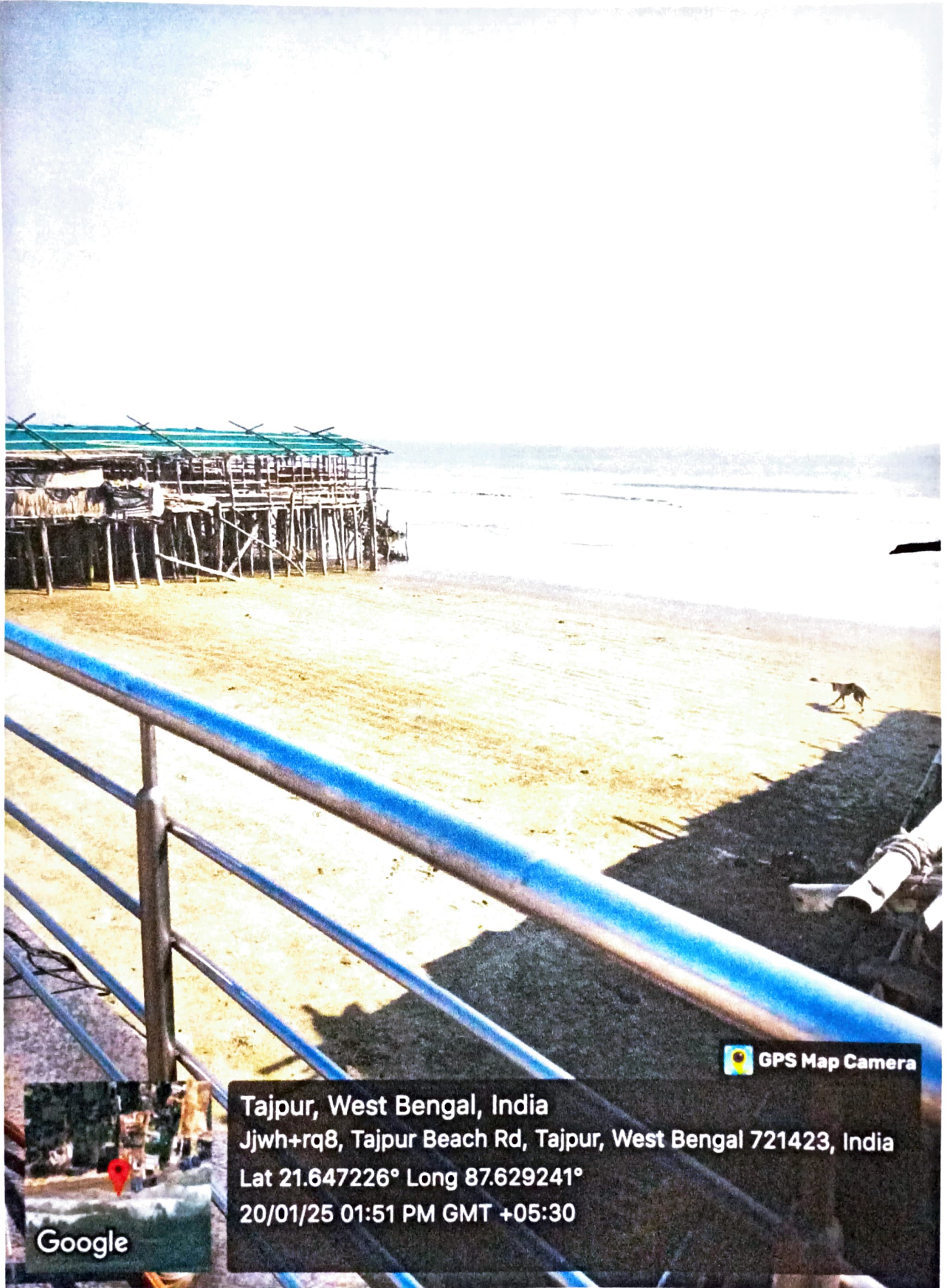
 Google



GPS Map Camera

Tajpur, West Bengal, India
Jjwh+rq8, Tajpur Beach Rd, Tajpur, West Bengal 721423, India
Lat 21.647226° Long 87.629241°
20/01/25 01:51 PM GMT +05:30





 GPS Map Camera

Tajpur, West Bengal, India
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20/01/25 01:51 PM GMT +05:30

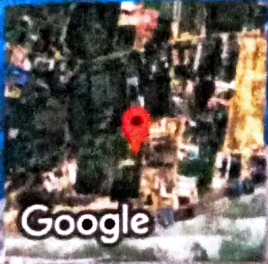


Google





GPS Map Camera



Tajpur, West Bengal, India
Bodhra, Midnapur East, Tajpur, West Bengal 721423, India
Lat 21.648498° Long 87.629167°
20/01/25 02:13 PM GMT +05:30

Google

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WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Govt. of West Bengal)
Haldia Regional Office
Raghunathchak, P. O. - Barhghasipur, P. S. - Bhabanipur
Dist - Purba Medinipur, Pin - 721 657
☎ (03224) 291293 / 291294

Memo No.: 681 - 954 / WPB (HRO) - M / 2002 (Part - I) Date: 27/01/2025

To
The Additional District Magistrate (LR) & District Land & Land Reforms Officer
Vill - Ganapatiagar, P. O. - Sonamui
P. S. - Tamluk, Dist - Purba Medinipur - 721 648

Ref.: a) As per the order of Hon'ble NGT, Eastern Zone Bench, Kolkata, vide
Original Application No.: 215 / 2024 / EZ dated 28.11.2025
b) Your Office vide memo no. 21 / NGT / 215 / 2024 / EZ dated 14.01.2025

Sub.: Inspection report of M/s Relax Resort, Vill - Tajpur, P. O. - Bodhra, P. S. -
Mandarmoni Coastal, Dist - Purba Medinipur, Pin - 721423

Sir,

In reference to above, enclosed please find an Inspection Report of M/s Relax Resort, Vill -
Tajpur, P. O. - Bodhra, P. S. - Mandarmoni Coastal, Dist - Purba Medinipur, Pin -
721423, for your information and favour of necessary action also.

Yours faithfully,

Sd/-

Environmental Engineer & In-charge
Haldia Regional Office

Enclosure: As stated above

Memo No.: - 954 / WPB (HRO) - M / 2002 (Part - I) Date: / 01 / 2025

Copy forwarded for information to:
The Officer-on-Special-Duty (O & E Cell), West Bengal Pollution Control Board, Paribesh
Bhawan, 10A, Block - LA, Sector - III, Bidhan Nagar, Kolkata-700 106, for your kind
information please.

Sd/- 27.01.25

Environmental Engineer & In-charge
Haldia Regional Office

SISIR MONDAL
Environmental Engineer
Haldia Regional Office
West Bengal Pollution Control Board

INSPECTION REPORT

1. Name & Address of the Unit : M/s Relax Resort
Vill – Tajpur, P. O. – Bodhra
P. S. – Mandarmoni Coastal
Dist – Purba Medinipur, Pin - 721423
 2. Name of the Police Station : Mandarmoni Coastal
 3. Date & Time of Inspection : 20.01.2025 during 01:00 p. m. to 02:00 p. m.
 4. Name of Inspecting Officer : N. C. Barai; AEE, Haldia R. O.
Representatives of District Magistrate, Purba Medinipur
a) Sri Manas Kumar Roy – RO of BL & LRO,
Ramnagar – I Block
b) Sri Asit Kumar Giri – RI of Talgachari – 2 gram
panchayet under BL & LRO, Ramnagar – I Block
c) Sri Sakti Ranjan Dey – Gr. D of BL & LRO,
Ramnagar – I Block
 5. Representatives met with : Sri Subal Maity – Manager of the unit
 6. Status of NOC / CFO : At the time of inspection, the unit representative was
unable to produce any CTE / CTO of the State Board
 7. Inspection reference : a) As per the order of Hon'ble NGT, Eastern Zone
Bench, Kolkata, vide Original Application No.: 215 /
2024 / EZ dated 28.11.2025
b) A letter from Additional District Magistrate (LR) &
District Land & Land Reforms Officer, Purba
Medinipur vide memo no. 21 / NGT / 215 / 2024 / EZ
dated 14.01.2025
 8. Observation :
- As per the Hon'ble NGT, Eastern Zone Bench, order dated 28.11.2024, the inspection should be carried out by constituting a Fact Finding Team comprising of
- i) The District Magistrate, Purba Medinipur or his representative
 - ii) Senior Official of WBPCB
 - iii) Chief Environment Officer, West Bengal State Coastal Zone Management Authority (WBSCZMA) or any Senior Officer nominated by him

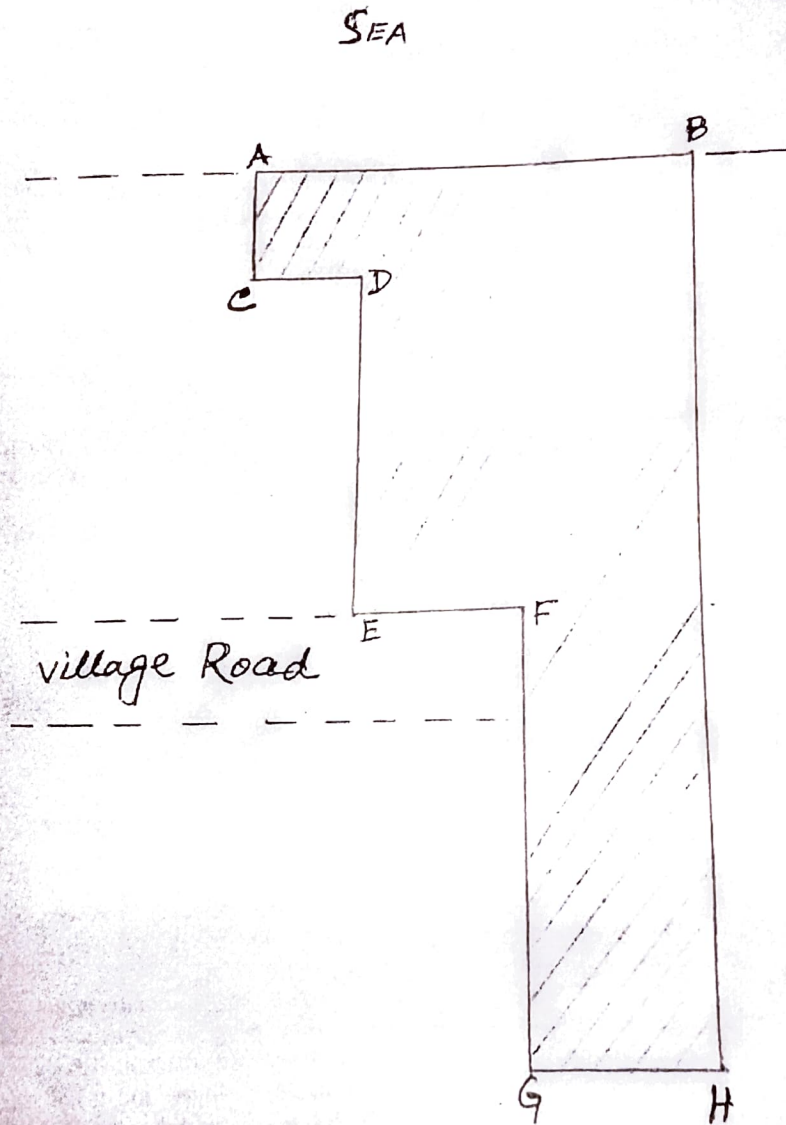
But during inspection, no representative from WBSCZMA was present. Therefore, inspection was carried out by representatives of DM, Purba Medinipur and WBPCB.

This is an Orange category hotel with 31 nos. of room, two kitchens in two separate buildings, a swimming pool and restaurant with seating capacity of about 40 persons. Individual stack of height of about 20 feet from ground level was attached with each kitchen. Waste water generated from room washing, kitchen, utensil washing and toilet was finally discharged to soak pit without any treatment. Solid waste is being disposed through panchayet vat as reported by the unit representative. The hotel already started its activity as reported by the hotel representative.

At the time of inspection, the hotel representative could not produce any documents including approved sanction building plan issued by competent authority.

The unit hotel / resort is located at the sea shore of Bay of Bengal. As far as location is concern, it is very difficult to say violation of CRZ rule 2011 and its amendment time to time or not. It may be mentioned that similar type of construction / hotel was also found within the close proximity of this hotel.

Therefore, longitude and latitude of every corner of the unit premises were taken. An identical figure of unit premises was made which is not in scale as given below:



Longitude and latitude of each corner of the unit premises is given in table below:

Sl. No.	Points / Corner	Latitude	Longitude
1.	A	21.647284 ⁰ N	87.629743 ⁰ E
2.	B	21.64713 ⁰ N	87.62922 ⁰ E
3.	C	21.647375 ⁰ N	87.629776 ⁰ E
4.	D	21.647391 ⁰ N	87.629731 ⁰ E
5.	E	21.647919 ⁰ N	87.629585 ⁰ E
6.	F	21.647974 ⁰ N	87.62931 ⁰ E
7.	G	21.648517 ⁰ N	87.629253 ⁰ E
8.	H	21.648498 ⁰ N	87.629167 ⁰ E

9. Remarks:

- As per the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, every hotel unit must obtain permission (CTE / CTO) from West Bengal Pollution Control Board (WBPCB). However, the hotel in question could not produce the same.
- Waste water should be discharged outside the unit premises after proper treatment in ETP.
- Solid waste should be disposed as per the Solid Waste Management Rules 2016.
- The unit must take permission from WBSCZMA immediately as per CRZ rules 2011 and its amendment time to time.

(Signature)
27/01/2025

(N. C. Barai)
AEE, Haldia R. O.

BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH,
KOLKATA

ORIGINAL APPLICATION
NO.215/2024/EZ

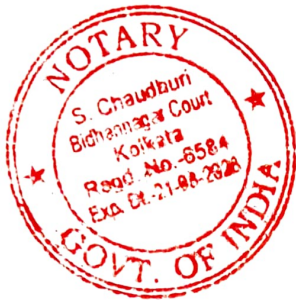
In The Matter of:
Ashit Das

... Applicant

Versus

The State of West Bengal &
Ors.

... Respondent(s)



SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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